

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : CA/854/2020  
Petition No :  
Name of Petitioner : Raguraman J  
&  
Name of Respondent : Vs  
Cintana Technologies Pvt Ltd & Others  
Section : Sec 98(1) of CA, 2013

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**ORDER**

Present: Mr. R. Vinod, Ld. Counsel for Applicant.  
Mr. A.G.Sathyanarayana, Ld. Counsel for Respondent.

Matter is wrongly listed today.

List the application for hearing on **25.04.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**